

**Office of the Principal District Judge cum Chairman,**

**District Legal Services Authority, Jamtara.**

Dated: Jamtara, the 2<sup>nd</sup> Day of January, 2016.

Office Order No. \_\_\_\_\_/2016.

In view of launching of seven schemes by National Legal Services Authority on 09.11.2015 and in the light of JHALSA Letter No. 4439 dated 05.12.2015 and JHALSA's Standard Operating Procedure and Training Module, following seven teams are hereby constituted to create awareness and to disseminate knowledge amongst all stake holders about the provisions of law and welfare schemes of Central and State Government.

**Team A for NALSA ( Victims of Trafficking and Commercial Sexual Exploitation) Scheme, 2015.**

**Team A shall comprise of following members.**

- (1) Sri Syed Salim Fatmi, Chief Judicial Magistrate, Jamtara, (Team Leader)
- (2) S.D.P.O., Jamtara,
- (3) Sri Mukesh Kumar Singh-1, Retainer Lawyer, D.L.S.A. Jamtara,
- (4) Sri Dharmendra Burman, Panel Lawyer, D.L.S.A., Jamtara,
- (5) Miss Sanchita Dan, Panel Lawyer, D.L.S.A., Jamtara,
- (6) Smt. Reeta Sharma, Social Worker, and
- (7) Sri Ahmad Hussain, Para Legal Volunteer, Jamtara.

**Team B for NALSA (Legal Services to the Workers in the Unorganized Sector) Scheme, 2015,**

**Team B shall comprise of following members.**

- (1) Sri Chowdhary Ahsan Moiz, Sub-Divisional Judicial Magistrate, Jamtara, (Team Leader)
- (2) Sri Amit Kumar, C.O., Jamtara,
- (3) Sri Parash Kr. Roy, Panel Lawyer, D.L.S.A., Jamtara,
- (4) Sri Binoy Kr. Paul, Panel Lawyer, D.L.S.A., Jamtara
- (5) Md. Mahafooj Alam, Social Worker and
- (6) Sri Amit Kumar Singh, Para Legal Volunteer, D.L.S.A. Jamtara.

**Team C: NALSA (Child Friendly Legal Services to Children and their Protection) Scheme, 2015,**

**Team C shall comprise of following members.**

- (1) Sri Manoranjan Kumar, Principal Magistrate, J.J.B., Jamtara, (Team Leader)
- (2) Smt. Aloka Kumari Choudhary, C.D.P.O., Jamtara,
- (3) Sri K.Ghosh, Social Worker Jamtara,
- (4) Miss Mukta Mandal, Panel Lawyer, D.L.S.A., Jamtara,
- (5) Smt. Sarita Kumari Burman, Panel Lawyer, D.L.S.A., Jamtara,
- (6) Sri Nand Kishore Pandey Panel Lawyer, D.L.S.A., Jamtara and
- (7) Md. Azharuddin, Para Legal Volunteer, Jamtara.

**Team D: NALSA (Legal Services to the Mentally Ill and Mentally Disabled Persons) Scheme, 2015,**

**Team D shall comprise of following members**

- (1) Sri Prabhakar Singh, Secretary, D.L.S.A., Jamtara, (Team Leader)
- (2) Dr Dinesh Kumar Akhori, Medical Officer, Jamtara,
- (3) Sri Satyaprakash Katyayan, Member P.L.A. Jamtara,
- (4) Sri Mukesh Kumar Singh II, Retainer Lawyer, Jamtara
- (5) Smt. Puspa Sharma, Panel Lawyer, D.L.S.A., Jamtara,
- (6) Sri Pradip Kr. Tiwari, Panel Lawyer, D.L.S.A., Jamtara and
- (7) Anjum Sekh, Para Legal Volunteer.

**Team E: NALSA (Effective Implementation of Poverty Alleviation Schemes) Scheme, 2015,**

**Team E shall comprise of following members**

- (1) Sri Sujit Kumar Singh, A.C.J.M. Cum Civil Judge (Sr. Div.) I, Jamtara, (Team Leader)
- (2) Sri Krishna Nandan Mishra, D.P.O., Jamtara,
- (3) Bimalendu Biswas, Retainer Lawyer, Jamtara,
- (4) Smt. Sneh Lata Pandey, Panel Lawyer, D.L.S.A, Jamtara,
- (5) Sri Bhim Paul, Panel Lawyer, D.L.S.A, Jamtara
- (6) Sri Rajendra Sharma, Secretary, Red Cross Society, Jamtara and
- (7) Md. Mahfooz Alam, Para Legal Volunteer, Jamtara.

**Team F: NALSA (Protection and Enforcement of Tribal Rights) Scheme, 2015,**

**Team F shall comprise of following members**

- (1) Sri Vijay Kumar, District and Addl. Sessions Judge I, Jamtara, (Team Leader)
- (2) Sri Vijay Kumar Verma, D.W.O., Jamtara,
- (3) Sri H.Tiwari, member P.L.A., Jamtara,
- (4) Smt. Laxmi Dubey, Panel Lawyer, D.L.S.A, Jamtara,
- (5) Sri Bhuwan Chandra Mandal, Panel Lawyer, D.L.S.A., Jamtara and
- (6) Smt. Babita Jha, Social Worker, Jamtara and
- (7) Miss Jhulik Dan, Para Legal Volunteer, Jamtara.

**Team G: NALSA (Legal Services to the Victims of Drug Abuse and Eradication of Drug Menace) Scheme, 2015**

**Team G shall comprise of following members.**

- (1) Sri Siddharth Mandal, District and Addl. Sessions Judge II, Jamtara, (Team Leader)
- (2) Sri Sanjay Kumar Srivastav, Superintendent Excise Department , Jamtara,
- (3) Sri M.P. Singh Chairman, P.L.A. Jamtara,
- (4) Sri Sukhdeo Rana, Panel Lawyer, D.L.S.A., Jamtara,
- (5) Sri Nandan Kr. Sinha, Panel Lawyer, D.L.S.A., Jamtara
- (6) Md. Sharafat Ansari, Social Worker and
- (7) Sri Bimal Kr. Mahato, Para Legal Volunteer, Jamtara.

Each team shall take responsibility to implement its own NALSA Scheme. The PLV and Panel Lawyers are the main workforce for these legal services. Two days training programme is being organized by D.L.S.A., Jamtara on 9<sup>th</sup> and 10<sup>th</sup> January, 2016 for all members of seven teams jointly. One Day Training programme for each of the team separately will be organized on 17.01.2016 by D.L.S.A., Jamtara. Members of each team will attend the said training programme.

The aim of the training is to concentrate on providing knowledge about the relevant provisions of Constitution of India, Legal Services Authority Act 1987, NALSA Regulation and Schemes, important judgments, Law related to the Schemes of NALSA, Various Welfare Schemes of Central and State Government related to seven NALSA Schemes.

It shall be duty of the concerned team to create awareness and to disseminate knowledge amongst all stake holders about the provisions of law and welfare schemes of Central and State Government of respective NALSA Schemes and to ensure that the persons entitled to get the benefit under the schemes are actually benefited. With consultation of other members the team leader shall select the places for awareness programme in advance and also nominate persons of the team who are going to participate in these awareness programme. Records shall be maintained for each and every activity under each scheme and separate record shall be maintained for

the beneficiaries. Periodical and randomly cross checking shall be done by the secretary of the DLSA, by talking to the beneficiary through telephone/mobile.

It shall be duty of the members of the each team to take applications of the aggrieved entitled persons covered under the respective scheme and shall redress their grievances by coordinating with the concerned Personnel of the Govt. at District level through the concerned D.L.S.A.

Each team constituted for each of the 7 NALSA schemes separately shall hold minimum of 2 Awareness Camps/Legal Services Camps preferably on 1<sup>st</sup> and 3<sup>rd</sup> Saturday of each month in the District. Further each team for the rest of the days of month shall indulge in intensive activities through various Legal Aid Clinics of the District or otherwise with a view to transmit knowledge about the NALSA scheme and with a view to spread consciousness about the legal rights and duties of citizens including male & female with reference to the particular NALSA scheme for each team and to ensure that benefits are reaching to the entitled persons.

In such legal Awareness/Services Camps it shall be the obligation of the team members to spread awareness and to ensure rights to the right holders and thereafter each team shall inform to the Chairman and Secretary of the D.L.S.A. in detail about the activities on the last Saturday of each month i.e. on the clearance day of each month to take appropriate

direction/necessary instructions and to apprise the development of their assigned job. Each team shall prepare and document its entire activities of imparting awareness and providing services with details of the beneficiaries and photographs of successful story. Office Clerk of concerned judicial officer shall be responsible for documentation work and its transmission to the D.L.S.A. office.

Let a copy of this order be sent to Member Secretary, JHALSA, Ranchi, Deputy Commissioner, Jamtara and Superintendent of Police, Jamtara for needful.

Inform all concerned.

**Principal District and Sessions Judge -cum-  
Chairman, District Legal Services Authority,  
Jamtara.**

**Memo No.**

**Dated , Jamtara . 2nd January, 2016.**

**Copy sent to:-**

- (1) Sri Syed Salim Fatmi, Chief Judicial Magistrate, Jamtara, (Team Leader)
- (2) S.D.P.O., Jamtara,
- (3) Sri Mukesh Kumar Singh-1, Retainer Lawyer, D.L.S.A. Jamtara,
- (4) Sri Dharmendra Burman, Panel Lawyer, D.L.S.A., Jamtara,
- (5) Miss Sanchita Dan, Panel Lawyer, D.L.S.A., Jamtara,
- (6) Smt. Reeta Sharma, Social Worker,

- (7) Sri Ahmad Hussain, Para Legal Volunteer, Jamtara,
- (8) Sri Chowdhary Ahsan Moiz, Sub-Divisional Judicial Magistrate, Jamtara,  
(Team Leader)
- (9) Sri Amit Kumar, C.O., Jamtara,
- (10) Sri Parash Kr. Roy, Panel Lawyer, D.L.S.A., Jamtara,
- (11) Sri Binoy Kr. Paul, Panel Lawyer, D.L.S.A., Jamtara
- (12) Md. Mahafooj Alam, Social Worker and
- (13) Sri Amit Kumar Singh, Para Legal Volunteer, D.L.S.A. Jamtara
- (14) Sri Manoranjan Kumar, Principal Magistrate, J.J.B., Jamtara, (Team  
Leader)
- (15) Smt. Aloka Kumari Choudhary, C.D.P.O., Jamtara,
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- (20) Md. Azharuddin, Para Legal Volunteer, Jamtara.
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- (26) Sri Pradip Kr. Tiwari, Panel Lawyer, D.L.S.A., Jamtara and
- (27) Anjum Sekh, Para Legal Volunteer.
- (28) Sri Sujit Kumar Singh, A.C.J.M. Cum Civil Judge (Sr. Div.) I, Jamtara,  
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- (30) Bimalendu Biswas, Retainer Lawyer, Jamtara,
- (31) Smt. Sneha Lata Pandey, Panel Lawyer, D.L.S.A, Jamtara,



- (32) Sri Bhim Paul, Panel Lawyer, D.L.S.A, Jamtara
- (33) Sri Rajendra Sharma, Secretary, Red Cross Society, Jamtara and
- (34) Md. Mahfooz Alam, Para Legal Volunteer, Jamtara,
- (35) Sri Siddharth Mandal, District and Addl. Sessions Judge II, Jamtara,  
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- (42) Sri Vijay Kumar, District and Addl. Sessions Judge I, Jamtara, (Team  
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- (43) Sri Sanjay Kumar Srivastav, Superintendent Excise Department,  
Jamtara,
- (44) Sri M.P. Singh Chairman, P.L.A. Jamtara,
- (45) Sri Sukhdeo Rana, Panel Lawyer, D.L.S.A., Jamtara,
- (46) Sri Nandan Kr. Sinha, Panel Lawyer, D.L.S.A., Jamtara
- (47) Md. Sharafat Ansari, Social Worker and
- (48) Sri Bimal Kr. Mahato, Para Legal Volunteer, Jamtara.

**Secretary,**  
**D.L.S.A., Jamtara.**